NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 537/11	TP 93/16	For submitting arguments	111/ 111A	IDEB Projects Pvt. Ltd., Vs Parkway Holdings Pvt. Ltd., & 3 Others.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
17.	VENKATESH MURTHY-S.C 9845154443	Petitioner	Venteatesly
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ORDER

Counsel for Petitioner is present. Counsel for Respondent R1 & R3 is also present. Counsel for Petitioner requested time. List it on 31/01/2018 finally.

Member (T)

Member (J)